

8.

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No.911/(MAH)/2017
CA No.

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 22.08.2017

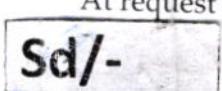
NAME OF THE PARTIES: Precision Automation and Robotics India Ltd.
V/s.
KLT Automotive and Tubular Products Ltd

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

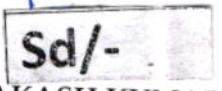
S. No.	NAME	DESIGNATION	SIGNATURE
1.	Hemant Mehta	Bo. for Fin. Operational Auditor	
2.	Nupur Awasthi	i/b M/s Consult Ferris our Respondent	

ORDER
TCP No.911/ I&BP/NCLT/MB/MAH/2017

At request of both the parties, list this matter on 7.9.2017.


Sd/-

V. NALLASENAPATHY
Member (Technical)


Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)